

File No. A-20012/1/2011-HRD-II/612  
Government of India  
Ministry of Commerce & Industry  
Department of Commerce & Industry  
Directorate General of Foreign Trade  
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Udyog Bhawan, New Delhi  
Dated 3rd August, 2018

**OFFICE ORDER NO. 40/2018**

Consequent upon her selection, on deputation basis, for the post of Assistant Development Commissioner in the Private Special Economic Zone located in Karnataka under the jurisdiction of Development Commissioner Cochin SEZ in the Pay Level 7 in the Pay Matrix [Pay Band of Rs.9300-34,800/- with Grade Pay of Rs.4600/- (pre-revised)], Smt. Priyanka Jose, Assistant Section Officer stands relieved from this Directorate with effect from 03.08.2018 (AN) to join her new assignment.

2. The period of deputation will be for a period of three years from the date of her appointment.
3. This issues with the approval of the Competent Authority.



**(Nirmal Kumar)**

Dy. Director General of Foreign Trade  
Tel. 2306 1562/Extn.255  
E-mail: [nirmal.kumar65@nic.in](mailto:nirmal.kumar65@nic.in)

To

Mrs. Priyanka Jose, Assistant Section Officer  
DGFT, Udyog Bhawan, New Delhi

Copy to:

1. Shri Saju K. Surendran, Dy. Development Commissioner, Cochin SEZ, Administrative Building, Kakkanad, Cochin-682037- for necessary action w.r.t. O/o Development Commissioner, Cochin SEZ letter No. 01/11/2009-Adn:CSEZ/Vol-IV dated 27.01.2018.
2. The Section Officer (E-II Section), Department of Commerce, Udyog Bhawan, New Delhi.
3. Cash Section, DGFT (Hqrs.) – Necessary entry regarding verification of service may be made in her service book and her LPC may be issued to O/o Development Commissioner, SEZ, Cochin.
4. The Account Officer, CPAO (DGFT), New Delhi.
- ✓ 5. EDI with the request to put this order on DGFT website.
6. Vigilance/General Section.
7. Office order file/Guard file/Personal files of official concerned.